

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 13th November, 2025

No.HCM.II/123/2015/Pt.II/Estt./14 : The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all District Judiciary (Civil Courts) during the year 2026:

Sl. No.	Holiday	Date	Days	Number of Days
1.	New Year's Day	1 st January	Thursday	1 day
2.	Winter Vacation	2 nd January to 25 th January	Friday to Sunday	24 days
3.	Republic Day	26 th January	Monday	1 day
4.	Holi	4 th March	Wednesday	1 day
5.	Id-UI-Fitr	21 st March	Saturday	1 day
6.	Mahavir Jayanti	31 st March	Tuesday	1 day
7.	Good Friday	3 rd April	Friday	1 day
8.	Shad Suk Mynsiem	Date to be notified	-----	1 day
9.	Id-UI-Zuha	27 th May	Wednesday	1 day
10.	Rev. Thomas Jones Day	22 nd June	Monday	1 day
11.	Behdienkhlam Festival	9 th July	Thursday	1 day
12.	Death Anniversary of "U Tirot Singh"	17 th July	Friday	1 day
13.	Independence Day	15 th August	Saturday	1 day
14.	Janmashtami	4 th September	Friday	1 day
15.	Unitarian Day	18 th September	Friday	1 day
16.	Mahatma Gandhi's Birthday	2 nd October	Friday	1 day
17.	Dussehra (Durga Puja)	19 th & 20 th October	Monday to Tuesday	2 days
18.	Diwali (Deepavali)	8 th November	Sunday	1 day
19.	Wangala Festival	13 th November	Friday	1 day
20.	Seng Kut Snem	23 rd November	Monday	1 day
21.	Guru Nanak's Birthday	24 th November	Tuesday	1 day
22.	Nongkrem Dance	Date to be notified	-----	1 day
23.	Death Anniversary of "Pa Togan N Sangma"	12 th December	Saturday	1 day
24.	Death Anniversary of "U Soso Tham"	18 th December	Friday	1 day
25.	Christmas Holiday	24 th to 27 th December	Thursday to Sunday	4 days
26.	Death Anniversary of "U Kiang Nangbah"	30 th December	Wednesday	1 day

Restricted Holidays List for the High Court of Meghalaya:

Sl. No.	Holiday	Date	Days	Number of Days
1.	Ram Navami	26 th March	Thursday	1 day
2.	Buddha Purnima	1 st May	Friday	1 day
3.	Muharram	26 th June	Friday	1 day
4.	Milad-Un-Nabi or Id-e Milad	26 th August	Wednesday	1 day

Note: -

1. In addition to the aforesaid holidays the High Court shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt.II/Estt./14-A Dated, Shillong 13th November, 2025

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.

9. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
10. All Registrars/ Joint Registrars/Deputy Registrars/Assistant Registrars/ Superintendents, Sections In-charge, High Court of Meghalaya, Shillong for favour of kind information.
11. All District & Sessions Judges in Meghalaya for favour of kind information.
12. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
13. The President/Secretary, High Court of Meghalaya Bar Association, Shillong for favour of kind information.
14. The President/Secretary, all District Bar Associations in Meghalaya for favour of kind information.
15. The Manager IT, High Court of Meghalaya, Shillong for uploading the same on the official website.
16. Notice board.
17. Office File.

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